

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 265/2024

(Arising out of impugned final judgment and order dated 27-06-2023 in IA No. 3/2022 passed by the High Court Of Sikkim At Gangtok)

THE JOINT DIRECTOR & ANR.

Petitioner(s)

VERSUS

EASTERN INSTITUTE FOR INTEGRATED LEARNING
IN MANAGEMENT UNIVERSITY & ANR.

Respondent(s)

([TO BE TAKEN UP IN FIRST FIVE MATTERS] MS. Liz Mathew, Senior Advocate (A.C.))

Date : 15-10-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Mukesh Kumar Maroria, AOR

Mr. Tushar Mehta, Solicitor General (NP)
Mr. Suryaprakash V.Raju, A.S.G.
Mr. Chandra Prakash, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Prasenjeet Mohapatra, Adv.
Ms. Saumya Tandon, Adv.
Mr. Arvind Kumar Sharma, AOR
Ms. Aakriti Mishra, Adv.

For Respondent(s) Ms. Liz Mathew, Sr. Adv.

Ms. Stuti Gujral, Adv.
Ms. Sonali Jain, AOR
Ms. Roopali Lakhotia, Adv.
Ms. Mallika Agarwal, Adv.
Mr. Saksham Barsaiyan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In this case, the High Court has passed an order directing the Union of India to take steps for appointment of a Judicial Member

of the Adjudicating Authority under the provisions of the Prevention of Money Laundering Act, 2002. The petitioner applied for modification/clarification of the said order which has been rejected by the High Court by the impugned order.

Our attention is invited to the fact that the issue whether Adjudicating Authority ought to have one Judicial member arises in five other cases which are as under:

- (1) C.A. No.1548-1549/2024
- (2) SLP (C) No.19466/2023
- (3) SLP (CrI.) No.11548/2024
- (4) SLP (C) No.7795/2024
- (5) SLP (CrI.) No.8530/2024

We direct the Registrar (Judicial) to place this SLP along with five other cases before Hon'ble the Chief Justice of India to assign the cases to one and the same Bench.

(KAVITA PAHUJA)
AR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)